HIGH COURT OF CHHATTISGARH, BILASPUR ORDER No. 250 (Mis.) Bilaspur dated 15th lub

Bilaspur, dated 15th July, 2025

The Circular No. 196 (Mis.) dated 07.06.2025 relating to use of "Mask/Scarf/Hanky" to cover the face, to use Sanitizer from time to time to avoid the unnecessary gathering in order to prevent spread of Corona Virus in the High Court is hereby recalled with immediate effect.

By Order of Hon'ble the Chief Justice

Sd/-(Maneesh Kumar Thakur) Registrar General

Bilaspur, dated 15th July, 2025

Endt. No. <u>13058</u> 1 II-14-1/2025

4-1/2025

Copy forwarded to: -

- 1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 3. Private Secretary to Ho Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of Her Ladyship.
- 6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.

- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur.
- 18. Registrar (Vigilance/ I&E/ Judicial/ S&A Cell), High Court of Chhattisgarh, Bilaspur.
- 19. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh.
- 20. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for uploading the same on the website of this High Court,
- 21. Additional Registrar (Judl/DE & E/Admn.), High Court of Chhattisgarh, Bilaspur.
- 22. Advocate General, High Court of Chhattisgarh, Bilaspur.
- 23. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
- 24. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
- 25. Assistant Solicitor General of India, High Court Campus, Bilaspur.
- 26.O.S.D., High Court of Chhattisgarh, Bilaspur,
- 27. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur.
- 28. All Registrar (M)/Joint Registrars (M)/Additional Registrars (M)/Deputy Registrars/Senior Librarian/Senior Court Manager/Court Managers, High Court of Chhattisgarh, Bilaspur,
- 29. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 30. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur for affixing the above Circular in all Notice Boards of the High Court,
- 31. Assistant Registrar (Protocol)/Court Officer, High Court of Chhattisgarh, Bilaspur,

for information/necessary action.

(Maneesh Kumar Thakur) **Registrar General**